

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

46) C.P.(CAA)/161(MB)2022  
C.A.(CAA)/257(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.11.2022.**

NAME OF THE PARTIES: WS Media Ventures Private Limited

UNDER SECTION 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**18.11.2022.**

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H. V. SUBBA RAO  
Member (Judicial)

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